

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 122
Cont. A No. 02/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Sahil Goyal

...Petitioner

Versus

Basant Kumar Goyal and Ors.

... Respondents


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

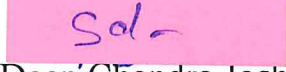
Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.

ORDER

List the matter on 20.03.2024 at fixed time 2.30 PM.


(Rajeev Menrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

February 08, 2024